

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 621/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Viren Ganeriwala -Vs- Bangbhumi Realtors Pvt Ltd & Ors		
Under Section		241		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

CS Mohan Ran Gocke
Pcs

Respondent

20/2/18

1. CS. ROHIT KUMAR KESHRI }
(Pcs) } PETITIONER.
2. CS RAHUL PARASRAMPVRI, PLS

Rohit Keshri
20/2/18.
Jain
20/2/18

ORDER

Ld. Pr. C.S. on behalf of the petitioner and Ld. Pr. C.S. on behalf of the respondents are present.

Ld. Pr. C.S. appearing on behalf of the petitioner submitted that till date he has not received a copy of the reply. Ld. Pr. C.S. appearing on behalf of the respondent informed that he has sent copy of reply by speed post only recently. It appears that the document is in transit and it would take 1-2 days to deliver it to the respondents. Rejoinder, if any, may be filed within 21 days with a copy in advance to the other side within 21 days.

List on 05.04.2018 for further consideration.

Sd
(Jinan K.R.)

Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)